## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

SECTION: UNDER SECTION 433(e) & 434 of the Companies Act, 1956

C.P. No. 532/2016

IN THE MATTER OF:

Variscon Engineering Services Pvt. Ltd.

.....Petitioner

Pier-One Constructions Pvt. Ltd.

.....Respondent

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):

Mr. Rajeev Sagar, Advocate for Standard Chartered

Bank

## **ORDER**

On the joint request made by learned counsel for the parties, hearing is deferred to 21.02.2018.

> (M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)